

DIVISION BENCH  
COURT - I

**S-14**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

TP/55(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 24<sup>TH</sup> APRIL 2024**

IN THE MATTER OF	DEEPAK KUMAR AGARWAL VS THE BIJOY NAGAR TEA CO LTD
UNDER SECTION	SEC 433(E)/433(F) OF CA 1956

**Appearance(via video conference/physically)**

**ORDER**

1. Ld. Counsel for the petitioner present. None for the respondent.
2. This is a transferred petition from Hon'ble High Court at Calcutta.
3. Await presence, post this matter again on **21.06.2024**.

**Balraj Joshi  
Member (Technical)**

**Rohit Kapoor  
Member (Judicial)**